GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA

STARRED QUESTION NO. 67

TO BE ANSWERED ON JULY 21, 2022

LOW COST URBAN HOUSING SCHEMES

NO. 67. SHRI C.N. ANNADURAI: SHRI GAJANAN KIRTIKAR:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the target and actual number of dwelling units constructed under various urban housing schemes along with the expenditure incurred on these schemes/programmes, scheme-wise;
- (b) whether the low-cost houses constructed under different urban housing schemes for SCs/STs and Economically Weaker Section (EWS) are lying vacant across the country and if so, the details thereof along with the reasons therefor, State-wise;
- (c) the criteria fixed by the Government for allotment of low cost houses to beneficiaries under various urban housing schemes;
- (d) the number of houses allotted to beneficiaries of BPL families belonging to SC/ST and EWS categories under low cost urban housing schemes in the country especially in Tamil Nadu and Maharashtra during the last three years and the current year; and
- (e) the details of funds allocated and spent on maintenance and construction of residential projects approved by the Government to provide housing in urban areas of the country during the last three years and the current year?

ANSWER

THE MINISTER OF HOUSING AND URBAN AFFAIRS

(SHRI HARDEEP SINGH PURI)

(a) to (e): A statement is laid on the Table of the Sabha.

STATEMENT

STATEMENT REFERRED IN REPLY TO LOK SABHA STARRED QUESTION NO. 67* FOR 21.07.2022 REGARDING 'LOW COST URBAN HOUSING SCHEMES'

- (a): Land and colonization are State subjects. Schemes related to housing are implemented by States/ Union Territories (UTs) through their implementing agencies. However, Ministry of Housing and Urban Affairs (MoHUA) is supplementing the efforts of States/ UTs by providing Central Assistance under Pradhan Mantri Awas Yojana-Urban (PMAY-U) since 25 June 2015 to provide pucca house with basic amenities to all eligible urban beneficiaries across the country. The details of total houses sanctioned, grounded and completed along with the expenditure incurred is at Annexure-I.
- (b): The State/ UT-wise details of total houses sanctioned, grounded, completed and occupied under PMAY-U in the country including for SC/ST/Economically weaker section is at Annexure-II.
- (c): The selection of beneficiaries under AHP/ISSR/BLC components is done by the States/UTs Governments through their Implementing Agencies/ Urban Local Bodies (ULBs) and selection under CLSS is done by the Central Nodal Agencies (CNAs)/ Banks/ Housing Finance Companies on the basis of eligibility criteria as under:
 - (i) Not owning pucca house in his/ her name or any other family member's name, anywhere in India.
 - (ii) For BLC/ISSR/AHP vertical, the beneficiary must belong to Economically Weaker Section (EWS) category.
 - (iii) Beneficiary of Lower Income Group (LIG) and Middle Income Group (MIG) category were considered for CLSS. CLSS for MIG ended on 31.03.2021 and CLSS for EWS/LIG ended on 31.03.2022.

The detailed eligibility criteria for selection of beneficiaries under AHP/ISSR/BLC verticals in the PMAY-U Scheme Guidelines is available at https://pmay-urban.gov.in/uploads/guidelines/62381c744c188-Updated-guidelines-of-PMAY-U.pdf. CLSS for MIG guidelines are available at https://mohua.gov.in/upload/uploadfiles/files/4CLSS-MIG-Guidelines.pdf.

- (d): The number of houses sanctioned for beneficiaries including BPL families belonging to SC/ST under PMAY-U in the country including in the States of Tamil Nadu and Maharashtra during each of the last three years and the current year is at Annexure-III.
- (e): Under PMAY-U, Central Assistance is released to States/ UTs only for construction of residential projects/ units and maintenance of these Projects/ Units are looked after by States/ UTs/ Urban Local Bodies (ULBs)/ Individuals. Central Assistance of ₹1,00,318.66 crore has been sanctioned and ₹70,302.61 crore has been released for construction of residential projects/ units under PMAY-U in urban areas during the last three years and the current year.

Annexure-I referred in reply to LS SQ No. 67* due for answer on 21.07.2022

Number of houses sanctioned, grounded for construction and constructed along with Central Assistance sanctioned and released under PMAY-U

S. No.	Various schemes/ components	Houses Sanctioned (Nos.)	Houses Grounded for Construction (Nos.)	Construction of Houses Completed (Nos.)	Central Assistance Sanctioned (₹ in Crore)	Central Assistance Released (₹ in Crore)
1	Beneficiary Led Construction (BLC)	73,44,944	61,23,700	28,71,725	1,10,135.85	57,651.25
2	Affordable Housing in Partnership (AHP)	20,94,030	13,51,799	6,76,370	31,675.17	11,792.18
3	In-situ Slum Redevelopment (ISSR)	4,33,334	2,40,744	1,49,116	6,520.82	2,591.99
4	Credit Linked Subsidy Scheme (CLSS)	23,96,864	20,76,864	20,76,864	55,095.00	48,095.00
	Total	122,69,172	101,94,481*	61,15,219*	2,03,426.83	1,20,130.42

^{*} Includes completed (3.41 lakh)/ grounded (4.01 lakh) houses of JnNURM during mission period.

State/ UT-wise details of houses constructed along with details of occupancy for SC/ST/EWS under PMAY-U

S. No.	State/ UT	Number of houses Completed	Number of houses Occupied	Number of houses In- process for occupancy
1	A&N Islands	35	35	-
2	Andhra Pradesh	5,15,879	3,04,775	2,11,104
3	Arunachal Pradesh	3,192	3,192	-
4	Assam	46,126	46,126	-
5	Bihar	88,054	88,054	-
6	Chandigarh	521	521	-
7	Chhattisgarh	1,40,142	1,22,544	17,598
8	D&NH and D&D	5,787	5,779	8
9	Delhi	14,165	14,165	-
10	Goa	1,282	1,282	-
11	Gujarat	6,71,531	5,88,819	82,712
12	Haryana	34,541	34,541	-
13	Himachal Pradesh	6,880	6,880	-
14	J&K	13,249	13,249	-
15	Jharkhand	1,04,012	1,02,802	1,210
16	Karnataka	2,14,216	1,98,075	16,141
17	Kerala	96,507	96,146	361
18	Ladakh	588	588	-
19	Lakshadweep	-	-	-
20	Madhya Pradesh	4,87,414	4,74,586	12,828
21	Maharashtra	4,96,962	4,30,242	66,720
22	Manipur	5,532	5,532	-
23	Meghalaya	865	865	-
24	Mizoram	5,131	5,131	-
25	Nagaland	7,140	7,108	32
26	Odisha	1,00,141	98,271	1,870
27	Puducherry	6,158	6,158	-
28	Punjab	41,984	41,808	176
29	Rajasthan	1,08,388	1,00,155	8,233
30	Sikkim	132	132	-
31	Tamil Nadu	4,12,532	3,61,636	50,896
32	Telangana	1,61,365	33,037	1,28,328
33	Tripura	58,502	57,358	1,144
34	Uttar Pradesh	10,43,290	10,42,308	982
35	Uttarakhand	19,279	19,263	16
36	West Bengal	2,52,667	2,52,667	
	Total	51,64,189	45,63,830	6,00,359

Annexure-III referred in reply to LS SQ No. 67* due for answer on 21.07.2022

Details of houses sanctioned for SC/ST in the country and especially in the States of Tamil Nadu and Maharashtra during each of the last three years and current year under PMAY-U

FY	All over country	Tamil Nadu	Maharashtra
2019-20	4,20,624	37,777	12,733
2020-21	3,30,461	29,915	19,943
2021-22	3,67,437	28,070	16,828
2022-23	-	-	-
Total	11,18,522	95,762	49,504